

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2016  
APPEAL NO. 92 OF 2016 AND  
APPEAL NO. 93 OF 2016**

**Dated: 15<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**BSES Rajdhani Power Ltd. & Anr.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Rahul Kinra  
Mr. Ashutosh Kr. Srivastava

Counsel for the Respondent(s) : Mr. Divyanshu Rai for  
Mr. Nikhil Nayyar for R-1  
  
Mr. Anand K. Ganesan  
Ms. Neha Garg  
Ms. Parichita Chowdhury for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **24.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**